

#### Grant-in-Aids for NGOs

2054. SHRI DHIRAJ PRASAD SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any plan to reduce the grant-in-aids in the next financial year for the NGOs;
- (b) if so, what are the reasons for reducing grant-in-aids to the NGOs;
- (c) how much is the budget under grant-in-aids to NGOs in last three financial years;
- (d) how much grants have already been sanctioned during last three financial years *i.e.* 2007-08, 2008-09, 2009-10; and
- (e) the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The NGO Division of Ministry of Health & Family Welfare has been providing funds to the NGOs, under the Mother NGO (MNGO) Scheme, through State health Societies. From 2008-09 onwards, the State Governments have started reflecting their requirement of funds, under the said scheme; in the state Project Implementation Plans (PIPs). However, 11 Regional Resource Centres (RRCs) are provided direct grant-in-aid by this Division. There is no proposal, on the part of this division, to reduce any such funding.

(c) to (e) The details of total budget, allocated under the scheme, and grant-in-aid released to States (prior to 2008-09) and RRCs are given below:

Year	Budget allocated	Amount released (Rs. in Lakh)
2006-07	500.00	336.44
2007-08	2029.00	1831.58
2008-09	300.00	128.98
2009-10	200.00	157.70

#### Mobile health vans for rural areas

2055. SHRI DHARAM PAL SABHARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has any plan to provide mobile health vans in remote villages throughout the country;
- (b) if not, the reasons therefor;
- (c) whether Government is also considering to provide healthcare centres for senior citizens in the country; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) With the objective to take healthcare to the door steps of the public in remote villages, especially in underserved and tribal areas, financial assistance is provided to State/UT Governments by the Union Ministry of Health & FW under National Rural Health Mission for Mobile Medical Units.

(c) and (d) The primary health care facilities are provided in rural areas through a network of Sub Centres [SCs's Primary Health Centres [PHCs] and Community Health Centres [CHCs]. These facilities are available to all the persons, including senior citizens.

#### **Salary of pharmacists under CGHS**

2056. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has decided to grant Pay Band-2 to the Pharmacists but still it is not being implemented;

(b) if so, the reasons for its non implementation; and

(c) the details of further grade pay of 1st Assured Career Progression (ACP), IInd ACP and IIIrd ACP after acceptance of the recommendation of fast track Committee in connection with Central Government Health Scheme (CGHS) pharmacists regarding sanction of grade pay of Rs. 4200/- in PB-2?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Fast Track Committee has recommended grant of entry grade to the post of Pharmacist in Pay Band-I with Grade Pay of Rs.2800/- and grant of a grade in Pay Band-II in Grade Pay of Rs.4200/- after two year service in Grade Pay of 2800/-. The recommendations of the Fast Track Committee have been accepted by the Government for implementation *vide* Office Memorandum No 1/1/2008-IC dated 18.11.2009.

(c) The Pharmacists are eligible for grant of financial upgradation in form of the 1st and 2nd ACP as per the Provision of the Revised Assured Career Progression Scheme.

#### **Complaints of irregularities in department of Unani medicine**

2057. SHRI PARVEZ HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has received any complaint of irregularities and misuse of fund in the Department of Unani Medicines by higher officials;

(b) if so, the nature of complaints received;

(c) whether Government has taken action against such corrupt higher officers; and